NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.10.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6222 of 2025 in Comp. App. (AT) (Ins) No of 2025	Shalin Bharat Chokshi Vs. Bank of Baroda & Anr.	Sarvaswa Chhajer
2.	I.A. No. 6223 of 2025 in Comp. App. (AT) (Ins) No of 2025	Saumil Bharat Chokshi Vs. Bank of Baroda & Anr.	Sarvaswa Chhajer
3.	I.A. No. 6224 of 2025 in Comp. App. (AT) (Ins) No of 2025	Moneywise Financial Services Ltd. Vs. Indirapuram Habitat Centre Pvt. Ltd.	Kanika Singhal
4.	I.A. No. 6225 of 2025 in Comp. App. (AT) (Ins) No of 2025	Bharat Rashiklal Chokshi Vs. Bank of Baroda & Anr.	Sarvaswa Chhajer
5.	I.A. No. 6293 of 2025 in Comp. App. (AT) (Ins) No of 2025	Siddhivinayak Enterprises Vs. Popular Steel Works and Agricultural Implements Pvt. Ltd.	Jasmeet Singh

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Assistant Registrar